

श्री राम विलास पासवान : (हाजीपुर) **

अध्यक्ष महोदय : होम मन्त्रालय पर डिबेट चल रही है उसमें आप इसे ला सकते हैं ।

SHRI RAM VILAS PASWAN:**

MR. SPEAKER: I do not agree with you. Nothing should be recorded of what he says.

(Interruptions)

देखिये आप बिल्कुल अवहेलना कर रहे हैं ।

श्री राम विलास पासवान : * *

अध्यक्ष महोदय : आप बोलिये । होम मिनिस्टरी पर डिबेट चल रही है । होम मिनिस्टर आपका जवाब देंगे । मैं आपकी बात को सुन लिया है । जोर से बिल्लाएंगे तब बात नहीं बनेगी ।

श्री राम विलास पासवान : * *

अध्यक्ष महोदय : गृह मंत्री जो डिबेट चल रही है उसका जवाब देंगे ही । आप बोलिये इस पर ।

श्री राम विलास पासवान **

MR. SPEAKER: Mr. Halder, what do you want to say?

SHRI KRISHNA CHANDRA HALDER (Durgapur): Sir, I have given notice of a Privilege Motion under Rule 222 against the Agriculture Minister, Shri Birendra Singh Rao.

MR. SPEAKER: I have taken note of it. I have sent it for factual information. Now, Papers Laid.

(Interruptions)

12.12 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT, ETC. OF UNIVERSITY GRANTS COMMISSION, 1978-79, ANNUAL ACCOUNTS OF REGIONAL ENGINEERING COLLEGE, CALICUT FOR 1978-79, ANNUAL REPORT, ETC. OF KARNATAKA REGIONAL ENGINEERING COLLEGE, SURATHKAL FOR 1978-79, ANNUAL REPORT, ETC. OF NORTH-EASTERN HILL UNIVERSITY, SHILLONG FOR 1978-79 AND ANNUAL REPORT

OF REGIONAL ENGINEERING COLLEGE, DURGAPUR, 1978-79

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): Sir, on behalf of Shri B. Shankaranand, I beg to lay on the Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the University Grants Commission for the year 1978-79, under section 18 of the University Grants Commission Act, 1956.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Commission for the year 1978-79.

[Placed in Library. See No. LT-1112/80]

(2) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Calicut, for the year 1978-79 together with Audit Report thereon. [Placed in Library. See No. LT-1113/80].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Karnataka Regional Engineering College, Surathkal, for the year 1978 79.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Karnataka Regional Engineering College, Surathkal, for the year 1978-79 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Karnataka Regional Engineering College, Surathkal, for the year 1978-79.

[Placed in Library. See No. LT-1114/80].

(4) (i) A copy of the Annual Report of the North Eastern Hill University, Shillong, for the year 1978-79.

(ii) A copy of the Review (Hindi and English versions) by Government on the working of the University.

[Placed in the Library. See No. LT-1115/80]

(5) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the Annual Report of the North-Eastern Hill University, Shillog for the year 1978-79.

[Placed in the Library. See No. LT-1115/80]

(6) A copy of the Annual Report (Hindi* version) of the Regional Engineering College, Durgapur, for the year 1978-79. [Placed in Library. See No. LT-1116/80]

**DETAILED DEMANDS FOR GRANTS—
MINISTRY OF PLANNING, 1980-81**

THE MINISTER OF PLANNING (SHRI N. D. TIWARI): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Planning for 1980-81. [Placed in Library. See No. LT-1117/80]

**DETAILED DEMANDS FOR GRANTS—
MINISTRY OF EDUCATION AND CULTURE
(DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE)**

SHRI NIHAR RANJAN LASKAR :
I beg to lay on the Table:

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Education and Culture (Department of Education) for 1980-81. [Placed in Library. See No. LT-1118/80]

(2) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Education and Culture (Department of Culture) for 1980-81. [Placed in Library. See No. LT-1119/80].

**DETAILED DEMANDS FOR GRANTS—
MINISTRY OF SHIPPING AND TRANSPORT**

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Shipping and Transport for 1980-81. [Placed in Library. See No. LT-1120/80]

**DETAILED DEMANDS FOR GRANTS—
DEPTT. OF ENERGY AND PAPERS re.
ATOMIC ENERGY PROJECTS IN TARAPUR
AND RAJASTHAN**

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI C. P. N. SINGH): I beg to lay on the Table:

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of Department of Atomic Energy for 1980-81. [Placed in Library. See No. LT-1121/80].

(2) A copy each of Safeguards Agreements (Hindi and English versions) in respect of Atomic Energy Projects in Tarapur and Rajasthan. [Placed in Library. See No. LT-1122/80]

**DETAILED DEMANDS FOR GRANTS—
MINISTRY OF WORKS AND HOUSING**

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMAD USMAN ARIF): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Works and Housing for 1980-81. [Placed in Library. See No. LT-1123/80.]

*English version of the Annual Report was laid on the Table on 7th July, 1980.

FINAL REPORT (Pt. II) OF INDIRECT TAXATION IN ENQUIRY COMMITTEE, DETAILED DEMANDS FOR GRANTS—MINISTRY OF FINANCE, PARLIAMENT ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): I beg to lay on the Table:

(1) A copy of the Final Report (Part II) @ (Hindi version of the Indirect Taxation Enquiry Committee (January, 1978) together with an explanatory note. [Placed in Library. See No. LT-1124/80]

(2) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Finance for 1980-81. [Placed in Library. See No. LT-1125/80.]

(3) A copy of the Detailed Demands for Grants (Hindi and English versions) of Parliament, Department of Parliamentary Affairs, Secretariats of the President and Vice-President and Union Public Service Commission for 1980-81. [Placed in Library. See No. LT-1126/80]

12.18 hrs

ELECTION TO COMMITTEE
NATIONAL SHIPPING BOARD

THE MINISTER OF SHIPPING AND TRANSPORT AND TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): Sir, I move:

"That in pursuance of sub-section 2(a) of Section 4 of the Merchant Shipping Act, 1958, the members of this House do proceed to elect, in such manner as the Speaker may direct, four members from amongst themselves, to serve as members of the National Shipping Board, Subject to the other provisions of the said Act."

MR. SPEAKER: The question is:

"That in pursuance of sub-section 2(a) of Section 4 of the Merchant Shipping Act, 1958, the members of of this House do proceed to elect, in such manner as the Speaker may direct, four members from amongst themselves, to serve as member of the National Shipping Board, subject to the other provisions of the said Act."

The motion was adopted.

MR. SPEAKER: Now, matters under Rule 377. Shri Palaniappan.

श्री राम बिलास पासवान (हाजीपुर) : **

श्री जयपाल सिंह कश्यप (भांवला) **

अध्यक्ष महोदय : किसी बात की हद होती है। होम मिनिस्टरी की डिबेट चल रही है। उस पर यह सब कुछ कहने का मौका मिल सकता है और आपको कहव का अधिकार है। आप इस पर इस डिबेट में बोल सकते हैं।

श्री राम बिलास पासवान : **

MR. SPEAKER: Whatever has been said without my permission shall not be recorded.

आप गलत कह रहे हैं

श्री राम बिलास पासवान : **

अध्यक्ष महोदय : प्रोफेसर साहब, समझाइये इनको। यह बिल्कुल गलत बात है। यह बहुत गलत बात है... (अवधान) आप गलत काम कर रहे हैं। इस तरह से हाउस नहीं चलेगा। होम मिनिस्टरी की डिमांड्स पर बोलिये जितना जोर से आप बोल सकते हैं।

श्री राम बिलास पासवान : **

अध्यक्ष महोदय : आप गलत बात कर रहे हैं। गृह मंत्री सामने बैठे हैं। होम मिनिस्टरी की डिमांड्स पर बहस चल रही है। वह सुनेंगे और आपको जवाब देंगे।

श्री राम बिलास पासवान : **

अध्यक्ष महोदय : राम बिलास जी किसी बात की हद होती है, आप बिल्कुल गलत कर रहे हैं बिल्कुल नैतिकता से परे है। होम मिनिस्ट्री की डिमांड्स चल रही हैं। (अवधान)

(P) English version of the Report was laid on the Table on 28th April, 1978.

**Not recorded.